

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 124(MB)2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)


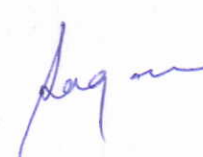
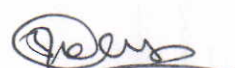
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

Union of India
V/s.
M/s. GIBS Computers Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARUN SAXENA		Adv. For Respondents	
2.	SIMRAN JYOT SIMRAN			
3.	SANJEEV NAROLA		Adv. for UOI	
4.	SAGAR RAGIN AGNIHOTRI			
5.	Sanjay Chaudhary, Law Consultant - & fcs-			

Order

For orders, see order in CP 122(MB)/2008.


CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

5th September, 2016
(P.K. Sud)